

**Plantation of Mango Trees in Bihar**

3993. SHRI SIMON MARANDI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to undertake the plantation of new varieties of mangoes in the forest areas of Santhal Pargana and Chhotanagpur in Bihar to increase the production of mangoes; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDAN):

(a) There is no specific proposal to undertake the plantation of new varieties of mangoes in the forest areas of Santhal Pargana and Chota Nagpur in Bihar to increase the production of mangoes.

(b) Does not arise.

**Extradition Treaty with Dubai**

3994. SHRI SIMON MARANDI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are contemplating for an extradition treaty with Dubai in regard to extradition of criminals.

(b) If so, the details thereof; and

(c) the time by which it is likely to be finalised?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI):

(a) No Sir.

(b) and (c) Does not arise.

**Upper Tapti and Bargi Dam Projects**

3995. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the construction of the Upper Tapti and Bargi dam Projects has started;

(b) if so, since when and the time by which the projects are likely to be completed; and

(c) the irrigation potential likely to be created on completion of those projects?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) Yes, Sir. Construc-

tion work on Upper Tapti Project Stage-I of Maharashtra and Bargi Multipurpose Project of Madhya Pradesh were started in IV Five Year Plan. While Upper Tapti Project Stage-I is scheduled for completion in 1995, Bargi Multi purpose Project is scheduled to spill over beyond 1995.

(c) Ultimate irrigation potential of Upper Tapti Projects Stage-I and Bargi Multipurpose Project is 55,140 hectares and 2,19,800 hectares respectively.

[English]

**Request by Amnesty International to visit India**

3996. SHRI MUKUL BALKRISHNA WASNIK: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have received any request from the Amnesty International to visit certain parts of India;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI):

(a) Yes Sir.

(b) Amnesty International has requested for permission to visit Punjab, Jammu & Kashmir, North Eastern States, Andhra Pradesh, Maharashtra and Tamil Nadu.

(c) These requests are under consideration by the Government.

**New Equipment to Gauge the Water Flow in Cauvery**

3997. SHRI MUKUL BALKRISHNA WASNIK: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government have ordered for the installation of a new equipment to gauge the exact quantum of water flowing through the river Cauvery;

(b) if so, the details thereof; and

(c) the quantum of water flowing in Tamil Nadu as per the existing equipment?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) The Central Government have not ordered new gauging equipment for use in the Cauvery basin. The Central Water Commission